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VICE-CHAIRMAN THE (SHRI SHYAM LAL YADAV): The question

"That clause 13 stand part of the Bill."

The motion was adopted.

Clause 13 was added to the Bill. Clauses 14 to 24 were added to the Bill

Clause 25—power to make rules. VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Now we take up clause 25. There is one amendment. Mr. Mahanti, do you move it? BHAIRAB CHANDRA SHRI MAHANTI: No.

Clauses 25 to 27 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI LAL K. ADVANI: Sir, I move: "That the Bill, as amended, be passed,"

The question was proposed.

SHRI LAKSHMANA MAHA-PATRO: Sir....

VICE-CHAIRMAN THE (SHRI SHYAM LAL YADAV): I do not allow you. You have spoken earlier on the Bill. The Member who has already spoken in the first reading cannot speak, that is the procedure. (Interruptions) How can you speak? It is already very late. You have already spoken. You please resume your seat.

The questions is:

"That the Bill, as amended, be passed."

The motion was adopted.

PAPERS LAID ON THE TABLE

- I. The Prime Minister's letter asking for the resignation of Minister of Home Affairs Chaudhary Charan Singh's reply thereto.
- II. The Prime Minister's letter asking for the resignation of Minister of Health and Family Welfare and Shri Rajnarain's reply thereto.
- III. The letters of resignation addressthe Prime Minister by . Shri Ram Kinkar, Shri Janeshwar

Mishra, Shri Jagbir Singh and Shri Narsingh Minister of State.

THE MINISTER $_{
m OF}$ PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, on behalf of the Prime Minister, I beg to lay on the Table of the House a copy each of the following communications:

- I. The Prime Minister's letter dated June 29, 1978 asking for the resignation of the Minister of Home Affairs and Chaudhary Charan Singh's reply dated June 30, 1978.
- II. The Prime Minister's letter dated June 29, 1978 asking for the resignation of the Minister of Health and Family Welfare and Shri Raj Narain's reply dated June 30, 1978.
- III. The letters of resignation addressed to the Prime Minister suo motu by the following Ministers of State:
 - (i) Minister of State in the Ministry of Works and Housing, Shri Ram Kinkar;
 - (ii) Minister of State in Ministry of Petroleum and Chemicals and Fertilizers, Shri Janeshwar Mishra:
 - (iii) Minister of State in Ministry of Information and Broadcasting, Shri Jagbir Singh; and
 - (iv) Minister of State in the Ministry of Law, Justice and Company Affairs, Shri Narsingh.

[Placed in Library. See No. LT-2582/78 for I to III]

SHRI LAKSHMANA MAHA-PATRO (Orissa): Why this partiality? Tomorrow it is 9th and on 10th it is being discussed. Why is it being laid at the fag end of the day?

उपसभाध्यक्ष (श्री श्यामलाल यादव) :

ग्रब सदन की कार्यवाही कल प्रात: 11 बजे तक के लिये स्थगित की जाती हैं।

> The House adjourned at eleven minutes past seven of the clock till eleven of the clock on Tuesday, the 8th August, 1978.

म० प्र० भा० म० म० मि० रो० न० दि०-एल० एस० III-908 ग्रार० एस०-7-11-78-570